

(c) when the supply is likely to be restored as it is causing considerable hardship to the allottees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI. BHUSHMA NARAIN SINGH): (a) and (b) Water supply to these quarters between 1 P.M. and 2 P.M. was discontinued temporarily since 24-2-1981, due to a major break-down in the motor of the main pump feeding water to the overhead tank.

(c) Continuous water supply has been restored since 31-3-81.

Handling of imported fertiliser at Ports

6420. SHRI K. A. RAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the handling of imported fertilisers at Port, done by Food Corporation of India till recently has been handed over to other agencies;

(b) if so, the reasons therefor; and

(c) whether any comparative analysis was made in regard to expenditure incurred by the various agencies in handling this work and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The work of handling imported non-potassic fertilisers at various ports and distribution of the same in the interior, which used to be done only by the Food Corporation of India up to middle of 1978, is now being done by some indigenous fertiliser manufacturers as well as by India Potash Limited, in addition to Food Corporation of India.

(b) Some of the important reasons for introducing multi-agency system for handling and distribution of imported non-potassic fertilisers are as follows:

(i) With the increase in import of fertilisers, it became necessary to press into service other agencies at more number of ports to cope up with the work of handling and distribution.

(ii) Indigenous fertilisers manufacturers and Indian Potash Limited have their own net-work of distribution and marketing organisations.

(iii) These agencies have their promotional organisations consisting of technical personnel for providing necessary advice to farmers.

(c) The expenditure incurred by various agencies depends on the ports at which fertilisers are handled, areas in which fertilisers are to be distributed, etc. Their expenditure, therefore, is not strictly comparable. However, multi-agency approach has resulted in overall savings in expenditure to the Government for handling and distribution of imported non-potassic fertilisers.

Correction in Post fixation of aided School Teachers

6421. SHRI S. B. SIDNAL: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the names of aided schools under the East District of Directorate of Education, Delhi Administration who have made representations for making corrections in their post-fixation for the year 1980-81 but the same has not been made so far.

(b) the action taken by the Directorate of Education to make the corrections without further delay; and

(c) whether these aided schools have been allowed to draw the salary of affected employees until the corrections have been made?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) According to information furnished by the Delhi Administration, no aided school under the East District of the Directorate of Education, Delhi Administration, has made such a representation.

(b) and (c) Do not arise.

Provision of wash basin and fans in Mandir Marg Quarters

6422. SHRI G. Y. KRISHNAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal under consideration to provide Wash Basin as well as three fans attached to every room in Type-II quarters of D Block, DIZ area Mandir Marg, New Delhi;

(b) whether it is also a fact that it is a long standing demand made by the residents of these quarters; and

(c) if so, the action taken by Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) Yes, Sir.

(c) The Government has no proposal to provide these amenities since these are not permissible under the approved scale of amenities.

Drinking water facilities in Mizoram

6423. DR. R. ROTHUAMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount of Central financial assistance allocated for overall improvement of supply of drinking water in Aizawl, Capital of Mizoram in 1978-79;

(b) whether Government are aware that inspite of huge amount of money given by the Centre to improve Aizawl town water supply, there has been acute shortage of water supply to the town till date; and

(c) if so, what action Government have taken or propose to take in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Imbalance in allotment of grants to Universities

6424. SHRI R. K. MHALGI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the total number of Universities with the total number of students therein in the country, and out of this how many are Central Universities and the number of their students;

(b) out of the total grants given by the Universities Grants Commission, what is the percentage granted to Central Universities during last three years; and

(c) what other steps Government propose to take to remove the imbalance, if any, in the allotment of grants by the University Grants Commission?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Out of the 119 Universities, including institutions deemed to be Universities, in 1979-80,